

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3602  
ANSWERED ON:29.07.2009  
OBSERVANCE OF GOVERNMENT S RULES BY UN AGENCIES IN INDIA  
Agarwal Shri Rajendra

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether the offices of United Nations and its allied agencies located in India observe rules/orders relating to welfare of their employees as prevalent in Government of India;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government's directives issued under specific Act to keep offices closed on polling day in General Elections is applicable to these offices; and
- (d) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA)

- (a) & (b) The United Nations and its allied agencies located in India have been provided a Model Employment Contract by the Ministry of External Affairs indicating the minimum terms that should be offered to Indian employees. They are at liberty to offer larger benefits to the employees than those provided for under the Model Contract. They formulate their own employment contracts bearing in mind the minimum terms indicated by the Ministry of External Affairs.
- (c) & (d) while UN offices observe their own calendar of holidays they are expected to enable Indian citizens to exercise their rights on polling day in General Elections.